## GOVERNMENT OF INDIA MINISTRY OF POWER

# RAJYA SABHA UNSTARRED QUESTION NO.724 TO BE ANSWERED ON 27.07.2015

#### SHARE OF STATES IN POWER GENERATION

#### 724. SHRIMATI SASIKALA PUSHPA:

Will the Minister of **POWER** be pleased to state:

- (a) whether Government has taken any decision to increase the share of electricity for the States where power stations are situated and from where power is generated;
- (b) if so, the details thereof;
- (c) whether Government has decided to further increase the share for Tamil Nadu in the electricity generated from Kudankulam Nuclear Power Plant; and
- (d) if so, the details thereof and if not, the reasons therefor?

### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

- (a) & (b): No, Sir. However, in January, 2011, the allocation to Home State was increased to 50% in 14 new projects of NTPC. Similar dispensation has also been provided by the Government in January, 2011 in respect of new projects of Nuclear Power Corporation.
- (c) & (d): Power from Kudankulam Nuclear Power Plant (2x1000 MW) has already been allocated, amongst the beneficiary States/Union Territories including Tamil Nadu based on the guidelines for allocation of power from Central Sector Generating Station to the States/UTs.

Out of total capacity of 2000 MW of Kudankulam Nuclear Power Station, the firm share allocated to Tamil Nadu is 925 MW. Further, on request of the state, additional unallocated power of 200 MW out of 300 MW unallocated power available with the Government was allocated to Tamil Nadu.

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